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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

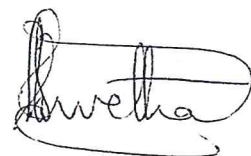
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/204A/ (IB)/2017  
NAME OF THE PETITIONER(S) : K.N.K SWAMY AND COMPANY  
NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD  
UNDER SECTION : 433 ( e)(f)


| S.No.                  | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM |                   |             |           |

1- For K. Bhaskar  
Shivetha Vasudevan

counsel for the  
petitioner



2. For Respondent SABARI INN LTD  
A. VENKATARAMAN



**ORDER**

Counsels representing both the parties are present and stated that the matter has been settled in this matter as well as the connected matter, CP/204A/IB/2017. In this regard, the respondent has handed over a cheque dated 15.1.2018 for Rs.2.5 lakhs. Both the parties are directed to file joint memo of settlement. The matter is adjourned at request. Put up on 22.01.2018.

<sup>sd/-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>sd/-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc